COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 161 of 2015 & IA No. 259 of 2015,
Appeal No. 121 of 2015 And
Appeal No. 205 of 2015

Dated: 28th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of:

Appeal No. 161 of 2015 & IA No. 259 of 2015,

Sasan Power Ltd. …Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. J.J.Bhatt, Sr. Advt. Mr. Vishrov Mukherjee Mr. Rohit Venkat Mr. Mayank Gupta
Counsel for the Respondent(s)	:	Mr. S.Ramalingam for R-1 Mr. G. Umapathy Mr. Aditya Singh for R-2 Mr. Rajiv Srivastava for R-3 to R-6 Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-10 Mr. Bipin Gupta Mr. Sunil Bansal for R-11 to R-13 Mr. K.K.Agarwal Mr. Navin Kohli (Reps.) for MPPMCL Mr. Rahul Dhawan Mr. Abhijeet Rastogi for BYPL & BRPL

APPEAL NO. 121 OF 2015

Sasan Power Ltd. …Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. J.J.Bhatt, Sr. Advt. Mr. Vishrov Mukherjee Mr. Rohit Venkat Mr. Mayank Gupta
Counsel for the Respondent(s)	:	Mr. S.Ramalingam for R-1 Mr. G. Umapathy Mr. Aditya Singh for R-2 Mr. Rajiv Srivastava for R-3 to R-6 (UPPCL) Mr. Alok Shankar for R-10 Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-14 Mr. Bipin Gupta Mr. Sunil Bansal for R-7 to R-9 Mr. K.K.Agarwal Mr. Navin Kohli (Reps.) for MPPMCL Mr. Rahul Dhawan Mr. Abhijeet Rastogi for BYPL & BRPL Mr. Manish K. Srivastava for TPDDL

APPEAL NO. 205 OF 2015

Haryana Power Purchase Centre ...Appellant(s)

Vs.

Sasan Power Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan
Counsel for the Respondent(s)	:	Mr. S.Ramalingam for CERC

Mr. J.J.Bhatt, Sr. Advt.
Mr. Vishrov Mukherjee
Mr. Rohit Venkat
Mr. Mayank Gupta for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6 (UPPCL)

Mr. Alok Shankar for R-10

Mr. Bipin Gupta
Mr. Sunil Bansal for R-7 to R-9

Mr. Rahul Dhawan
Mr. Abhijeet Rastogi for BYPL & BRPL

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on ***16.01.2017 at 2.30 p.m.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt